

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2775  
ANSWERED ON:17.08.2004  
SUBLETTING OF GOVERNMENT ACCOMMODATION  
Vasava Shri Mansukhbhai D.;Yadav Shri M. Anjan Kumar

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) the number of bungalows, flats and quarters being found subletted by their allottees during each of the last three years, till-date, type-wise, pool-wise;
- (b) the action taken by the Union Government to get these houses vacated;
- (c) the action taken by the Union Government against the allottees of such Government accommodations; and
- (d) the action taken against the officials of the Ministry and the Directorate of Estates with the connivance of whom these accommodations had been subletted?

**Answer**

MINISTER OF PARLIAMENTARY AFFAIRS AND URBAN DEVELOPMENT ( SHRI GHULAM NABIAZAD )

- (a): The number of quarters suspected of being sublet during the years 2002, 2003 and 2004 (till 31.7.2004) is indicated in the statement enclosed as Annexure.
- (b)&(c): Allotments in respect of 970 quarters were cancelled and 1206 houses were got vacated (vacation of quarters include the numbers which were cancelled prior to 2002) in accordance with the prescribed procedure, during the said period.
- (d): No official of the Ministry of Urban Development and the Directorate of Estates has been found conniving in the subletting of Government accommodation.

**ANNEXURE**

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2775 FOR 17.8.2004.

STATEMENT INDICATING THE NUMBER OF QUARTERS UNDER THE CONTROL OF THE DIRECTORATE OF ESTATES SUSPECTED SUBLET DURING THE YEARS 2002, 2003 AND 2004 (TILL 31.7.2004)

SUSPECTED SUBLET

Year    Type-I    Type-II    Type-III    Type-IV    Total

2002	338	245	81	04	668
2003	165	155	73	06	399
2004	176	99	46	03	324

(till  
31.7.2004)